

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 114
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

..... Petitioners/Applicant

v.

C & C Construction Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016(CIRP)

Order delivered on 18.07.2019

Coram:

SH. R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP:

Mr. Aruninia Bhattacharjee, Advocate

For the Respondent:

Mr. Debarshi Bhadra, Advocate for R - 17.

Mr. Sanjay Kumar, Manager, Legal,

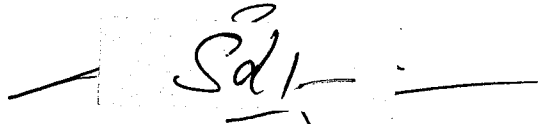
Mr. Abhishek Thakur, Advocate for R - 19.

Mr. K. Datta, Apooru P Tripathi, Dheeresh K Dwivedi,

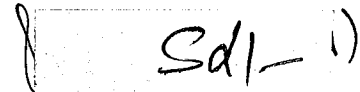
Mr. Pallavi Srivastava, Advocate for R - 18

ORDER

On account of paucity of time, matter could not be heard. List for arguments on 22.07.2019



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(MR. R. VARADHARAJAN)
MEMBER (JUDICIAL)